## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 285 OF 2015 APPEAL NO. 82 OF 2015 APPEAL NO. 136 OF 2015 APPEAL NO. 274 OF 2015 APPEAL NO. 58 OF 2015

Dated: 13th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

## In the matter of

Tata Power Delhi Distribution Ltd. ...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant (s) : Mr. Gopal Jain, Sr. Adv.

Mr. Anjani K. Singh Mr. Anurag Bansal Ms. Anukriti Jain

Counsel for the Respondent(s) : Mr. Dhananjay Baijal

Mr. Nikhil Nayyar for R-1 [in A.Nos.285/15 & 58/16]

Mr. Prashant Bazboruah for DERC [in A.Nos. 82/15,136/15 & 274/15]

## <u>ORDER</u>

Learned counsel, Mr. Dhananjay Baijal, appearing for the first Respondent has filed his written submissions in Appeal No. 285 of 2015. The same was taken on record.

Submission made by the learned counsel appearing for the first Respondent, as stated above, is placed on record.

List this batch of appeals for hearing on <u>30.05.2018</u>, as agreed by the learned counsel appearing for the parties.

(S.D. Dubey)
Technical Member
kt/vg

(Justice N.K. Patil) Judicial Member